

[Translation]

**LPG connections in Madhya Pradesh**

3473. SHRI PHOOL CHAND VERMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of applicants registered for LPG so far in various towns of Madhya Pradesh; and

(b) the time by which LPG connections are likely to be issued to them?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b) As on 1.4.91 there were 3.38 lakhs Persons on the waiting list in Madhya Pradesh. Efforts are on to give LPG connections to as many applicants as possible in Madhya Pradesh.

[English]

**Refining of crude oil produced from Cauvery basin**

3474. SHRI C. SRINIVASAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have worked out any plan for refining the crude oil produced from the oil wells in Cauvery basin; and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) M/s Madras Refineries Limited is setting up a 0.5 MMTPA crude distillation unit at Panangudi village in Thanjavur District at a cost of Rs.114.30 crores.

**Cost of Power Projects**

3475. SHRIMATI BASAVARAJESWARI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the devaluation of the rupee has pushed up the cost of power projects substantially both in Central and State sectors;

(b) if so, the extent of increase; and

(c) the steps taken or proposed to be taken to meet the escalation?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) The impact of recent depreciation in the value of Rupee is likely to be over Rs. 6400 Crores.

(c) This aspect would be kept in view while finalising the Eighth Five Year Plan (1992—97).

**Chandil Thermal Power Plant**

3476. SHRI SURYA NARAYAN SINGH: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Chandil Thermal Power Project in Bihar is pending for approval;

(b) if so, the reasons for delay in according approval; and

(c) the time by which the approval is likely to be accorded?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c) The proposal for setting up 2x250 MW Thermal Power Plant by M/s RPG Enterprises Ltd. in Singhbhum dist. of Bihar was received in the Central Electricity Authority in January, 1991. Inputs such as coal linkage, compliance of Sec. 29 of Electricity (Supply) Act, 1948, and clearance from Environment and Forests are yet to be tied up. The proposal would be taken up for techno-economic appraisal of CEA as soon as these inputs are tied up.

**Setting up of Coal Stockyard at Vijayawada**

3477. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of COAL be pleased to state:

(a) whether the Government have received any representation for setting up a coal stockyard at Vijayawada for effectively and timely serving of the consumers in and around the district;

(b) if so, the action taken thereon; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) to (c) The Government does not seem to have received any specific representation for setting up of a coal stockyard at

Vijayawada. However, the policy of setting up of stockyards by Coal India Ltd. is under review due to complaints against their functioning. Any proposals received from State Government agencies to set up and run coal stockyards will be considered on merits of each case.

[Translation]

**LPG Agencies and Petrol/Diesel retail outlets in Bihar**

3478. SHRI SIMON MARANDI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the district-wise number of LPG agencies in Bihar;

(b) whether the number of gas agencies in Santhal Pargana and Chhotanagpur Commissionery of Bihar is very few and whether in many town no gas agency has been opened;

(c) if so, whether the Government propose to set up gas agencies and petrol/diesel retail outlets in these towns of Santhal Pargana;

(d) if so, the action being taken in this regard; and

(e) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) As on 1.4.91 there were 141 LPG distributorships in Bihar.

(b) to (e) New LPG distributorships and retail outlet dealerships are allotted based on various factors including the population of towns, volume/distance norms, economic viability, marketing plans and policy from time to time.

[English]

**Development of stations in Varanasi district**

3479. SHRI ANAND RATNA MAURYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal for the development and beautification of the different stations in Varanasi district;

(b) if so, the station-wise details thereof;

(c) the amount spent on maintenance

of each station in this district during last three years; and

(d) the amount proposed to be spent during 1991-92?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) Statistics of expenditure on maintenance are not kept station-wise or district-wise;

(d) No station-wise amount is fixed for maintenance. Expenditure is incurred as necessitated by the condition of the station.

**Pilferage of Goods in Maharashtra**

3480. SHRI UDAYSINGRAO GAIKWAD: Will the Minister of RAILWAYS be pleased to state:

(a) whether a large number of wagons loaded with goods, especially of pig iron and coal are reported to have been lost in transit in Maharashtra;

(b) whether such complaints have also been received by the railways from the public;

(c) if so, the action taken thereon; and

(d) the amount paid to the claimants during 1990-91 and 1991-92 and the claims due as on date?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) Some complaints of non-delivery of coal and pig iron consignments for destinations in Maharashtra have been received.

(c) Consignments were traced and delivered or match adjustment was made failing which compensation was paid.

(d) During 1990-91—Rs.30.26 lakhs was paid as compensation to the claimants. During 1991-92, no payment has been made so far. 44 claims including 43 pertaining to coal and one pertaining to pig iron are pending disposal at present.